## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09,2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 50 of 2016 in CP No. 18/59/HDB/2016
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Rayudu Nagabhushanam
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (22) Ors
UNDER SECTION	59

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G Kahpan Charcawonthy Courses for Petitions	Advocate	Calyan 116 agnai	Alu
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cf. Bhupesh RI Olo. R. Raghuna dan Rao	-Adrocali	6966622805 bhupeshimleagid.a	an Pil
P. H. Granind Panelian B. Mohan (Ry-Ko)	S. Ad~	bukni. reshan@great	Ben

**Enclosed Order Sheet** 

Heard Shri G. Kalyan Chakravorthy, Learned Counsel for the Petitioner; Shri P.H. Aravind Pandian, Learned Senior Counsel and Shri G. Bhupesh, Learned Counsel and Shri G. Bhupesh and Shri G. Bhup

Member (T)

Member (J

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